

Vijayaraghavan, Shri A.
Virumbi Shri S. Viduthalai
Vora, Shri Motilal
Yadav, Prof. Ram Gopal
Zahidi, Shri Khan Ghufraan

Noes : Nil

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting

श्री सुरेश पचौरी (मध्य प्रदेश) : महोदया, जब इतने इम्पोर्टेंट बिल पास हो रहे हैं तो मतदान के समय वर्तमान संसदीय कार्य मंत्री ऐसे समय पर अनुपस्थित हैं ... (व्यवधान) ...

श्री एस.एस. अहलुवालिया : लोक सभा में भाषाण हो रहे हैं ... (व्यवधान) ...

THE DEPUTY CHAIRMAN : Please ... (Interruptions)... The Chair's concern is ... (Interruption) ... that we should have not less than half and two-thirds of the majority of the Members present and voting. That prerequisite has been fulfilled, so, the Bill is passed. ... (Interruptions)... Please don't get up, we have another Bill. ... (Interruptions)... Please don't get up. ... (Interruptions)... Otherwise, Mr. Suresh Pachouri will say the same thing about you also. ... (Interruptions)... We have to take up another Bill now.

The Constitution (Ninety-ninth Amendment) Bill, 2003.

The Constitution (Ninety-ninth Amendment) Bill, 2003.

गृह मंत्रालय में राज्य मंत्री (श्री स्वामी चिन्मयानंद) : उपसभापति महोदया, मैं आपकी अनुमति से संविधान (नित्यानवेवां संशोधन) विधेयक, 2003 प्रस्तुत करता हूँ।

The question was proposed.

THE DEPUTY CHAIRMAN : The question is :

That the Bill further to amend the Constitution of India, as passed by Lok Sabha, be taken into consideration.

The House divided.

THE DEPUTY CHAIRMAN: Ayes : 167
Noes : Nil

Ayes : 167

Abrar Ahmed, Dr.
Agarwalla, Shri Parmeshwar Kumar

Agniraj, Shri S.
Ahluwatia, Shri S.S.
Ahmed, Shri Sk. Khabir Uddin
Alexander, Dr. P.C.
Anand, Shri R. K.
Anil Kumar, Shri
Apte, Shri B.P.
Apte, Shri Devdas
Ashwani Kumar, Shri
Azad, Shri Gandhi
Azad, Shri Ghulam Nabi
Azmi, Shri Abu Asim
Azmi, Maulana Obaidullah Khan
Azmi, Shrimati Shabana
Bairagi, Shri Balkavi
Bajwa, Shri T. S.
Barupal, Shrimati Jamana Devi
Basha, Shri S.M. Laljan
Basu, Shri Nilotpal
Bhandary, Prof. Ram Deo
Bhardwaj, Shri Hansraj
Bhardwaj, Shri Suresh
Bhattacharjee, Shri Kamendu
Bhattacharya, Shri Jayanta
Bhattacharya, Shri Manoj
Bohidar, Ms. Pramila

Bora, Shri Indramoni
Brahma, Shri Urkhao Gwra
Cariappa, Shrimati Prema
Chandran, Shri S.S.
Chatterjee, Shri Prasanta
Chauhan, Shri Dara Singh
Darda, Shri Vijay J.
Das, Dr. M.N.
Deora, Shri Murlu
Deshmukh, Shri Nana
Dhindsa, Shri Sukh Dev Singh
Dhoot, Shri Rajkumar
Dubey, Shrimati Saroj
Durga, Shrimati N.P.
Faguni Ram, Dr.
Faleiro, Shri Eduardo
Gautam, Shri Sangh Priya
Gavai, Shri R.S.
Gaya Singh, Shri
Gnanadesikan, Shri B.S.
Goenka, Shri R.P.
Gowda, Shri H.K. Javare
Goyal, Shri Vedprakash P.
Gyamtso, Shri Palden Tsering
Indira, Shrimati S.G.
Jaitley, Shri Arun

Jamir, Shri C. Apok
Joshi, Shri Kailash
Jothi, Shri N.
Kamaraj, Shri R.
Kashyap, Shri Ramadhar
Kaur, Shrimati Gurcharan
Kaushik, Shri Rama Shanker
Keishing, Shri Rishang
Khan (Durru), Shri Aimaduddin Ahmad
Khan, Shri K. Rahman
Khan, Shri S.P.M. Syed
Kharshiing, Shri Robert
Kidwai, Dr. A.R.
Kovind, Shri Ram Nath
Krishnamurthy K., Shri Jana
Lath, Shri Surendra
Libra, Shri Sukhdev Singh
Mahajan, Shri Pramod
Maheshwari, Shri P. K.
Maheshwari, Shrimati Sarla
Maitreyan, Dr. V.
Mallya, Dr. Vijay
Manmohan Singh, Dr.
Man Singh, Rao
Maroo, Shri Ajay
Mattathil, Shri M.J. Varkey

Maya Singh, Shrimati
Meena, Shri Moolchand
Meghe, Shri Datta
Mehta, Shri Lalitbhai
Mishra, Shri Dina Nath
Mishra, Shri Janeshwar
Mishra, Shri Kalraj
Misra, Shri Ranganath
Mukherjee, Shri Pranab
Mullana, Shri Faqir Chand
Murthy, Shri K. B. Krishna
Murthy, Shri M. Rajasekara
Naidu, Shri M. Venkaiah
Nandi Yellaiah, Shri
Nandy, Shri Pritish
Naqvi, Shri Mukhtar Abbas
Narayanan, Shri P. G.
Natwar Singh, Shri K.
Nayyar, Shri Kuldeep
Nirupam, Shri Sanjay
Pachouri, Shri Suresh
Panda, Shri B. J.
Pandey, Shrimati Chandra Kala
Parmar, Shri Kripal
Parmar, Shri Raju
Patel, Dr. A.K.

Patel, Shri Ahmed
Patel, Shri Keshubhai S.
Pillai, Shri Thennala G. Balakrishna
Poojary, Shri Janardhana
Prasad, Shri Abhay Kant
Prasad, Shri Ravi Shankar
Premachandran, Shri N. K.
Punj, Shri Balbir K.
Rai, Shrimati Kum Kum
Raikar, Shrimati Bimba
Rajagopal, Shri O.
Rajasekharan, Shri M. V.
Rajkumar, Dr. Alladi P.
Ramachandraiah, Shri C.
Rao, Dr. Dasari Narayana
Rao, Shri K. Rama Mohana
Rao, Shri Yadlapati Venkat
Ravi, Shri Vayalar
Rebello, Miss Mabel
Reddy, Shri Ravula Chandra Sekar
Reddy, Dr. T. Subbarami
Roy, Shri Abani
Roy, Shri Jibon
Samal, Shri Man Mohan
Sankaralingam, Prof. M.
Sarkar, Shri Matilal

[19 August, 2003]

RAJYA SABHA

Sarma, Dr. Arun Kumar
Selvan, Shri Thanga Tamil
Sharda, Shrimati Savita
Sharma, Shri Anil
Sharmah, Shri Dwijendra Nath
Shourie, Shri Arun
Shukla, Shri Rajeev
Shunmugasundaram, Shri R.
Sibal, Shri Kapil
Siddiqui, Shri Shahid
Singh, Shri Amar
Singh, Shri Arjun
Singh, Shri Birabhadra
Singh, Shri Isam
Singh, Shri Jaswant
Singh, Shri Raj Nath
Singh 'Lalan', Shri Rajiv Ranjan
Singh, Shri Veer
Singhal, Shri B.P.
Singhvi, Dr. L.M.
Sirigireddy, Shri Rama Muni Reddy
Sivasubramanian, Shri S.
Soni, Shrimati Ambika
Soz, Prof. Saif-ud-Din
Sushree Devi, Shrimati
Thakur, Dr. Prabha
Thirunavukkarasu, Shri C.P.
Tohra, Sardar Gurcharan Singh
Trivedi, Shri Dinesh

Varma, Prof. R.B.S.
 Vasani, Shri G.K.
 Verma, Shri Vikram
 Vijayaraghavan, Shri A.
 Virumbi, Shri S. Viduthalai
 Vora, Shri Motilal
 Yadav, Prof. Ram Gopal
 Zahidi, Shri Khan Ghufan

Noes : Nil

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting

THE DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill. Clause 2 stands part of the Bill. There is one amendment by Shri Urkhao Gwra Brahma.

SHRI URKHAO GWRA BRAHMA :Madam, I am not moving it.

THE DEPUTY CHAIRMAN : He is not moving it. Okay.
 (Continued by 2A)

THE DEPUTY CHAIRMAN : Now, I shall put clause 2 to vote. The question is:

That clause 2 stands part of the Bill.

The House divided.

THE DEPUTY CHAIRMAN: Ayes : 167

Noes : Nil

Ayes : 167

Abrar Ahmed, Dr.
 Agarwalla, Shri Parmeshwar Kumar
 Agniraj, Shri S.
 Ahluwalia, Shri S.S.

Ahmed, Shri Sk. Khabir Uddin
Alexander, Dr. P.C.
Anand, Shri R.K
Anil Kumar, Shri
Apte, Shri B.P.
Apte, Shri Devdas
Ashwani Kumar, Shri
Azad, Shri Gandhi
Azad, Shri Ghulam Nabi
Azmi, Shri Abu Asim
Azmi, Maulana Obaidullah Khan
Azmi, Shrimati Shabana
Bairagi, Shri Balkavi
Bajwa, Shri T.S.
Barupal, Shrimati Jamana Devi
Basha, Shri S.M. Laljan
Basu, Shri Nilotpal
Bhandary, Prof. Ram Deo
Bhardwaj, Shri Hansraj
Bhardwaj, Shri Suresh
Bhattacharjee, Shri Karnendu
Bhattacharya, Shri Jayanta
Bhattacharya, Shri Manoj
Bohidar, Ms. Pramila
Bora, Shri Indramoni
Brahma, Shri Urkhao Gwra

Cariappa, Shrimati Prema
Chandran, Shri S.S.
Chatterjee, Shri Prasanta
Chauhan, Shri Dara Singh
Darda, Shri Vijay J.
Das, Dr. M. N.
Deora, Shri Murli
Deshmukh, Shri Nana
Dhindsa, Shri Sukh Dev Singh
Dhoot, Shri Rajkumar
Dubey, Shrimati Saroj
Durga, Shrimati N.P.
Faguni Ram, Dr.
Faleiro, Shri Eduardo
Gautam, Shri Sangh Priya
Gavai, Shri R.S.
Gaya Singh, Shri
Gnanadesikan, Shri B.S.
Goenka, Shri R.P.
Gowda, Shri H.K. Javare
Goyal, Shri Vedprakash P.
Gyamtsso, Shri Palden Tsering
Indira, Shrimati S.G.
Jaitley, Shri Arun
Jamir, Shri C. Apok
Joshi, Shri Kailash

[19 August, 2003]

RAJYA SABHA

Jothi, Shri N.
Kamaraj, Shri R.
Kashyap, Shri Ramadhar
Kaur, Shrimati Gurcharan
Kaushik, Shri Rama Shanker
Keishing, Shri Rishang
Khan (Durru), Shri Aimaduddin Ahmad
Khan, Shri K. Rahman
Khan, Shri S.P.M. Syed
Kharshiing, Shri Robert
Kidwai, Dr. A.R.
Kovind, Shri Ram Nath
Krishnamurthy K., Shri Jana
Lath, Shri Surendra
Libra, Shri Sukhdev Singh
Mahajan, Shri Pramod
Maheshwari, Shri P.K.
Maheshwari, Shrimati Sarla
Maitreyan, Dr. V.
Mallaya, Dr. Vijay
Manmohan Singh, Dr.
Man Singh, Rao
Maroo, Shri Ajay
Mattathil, Shri M.J. Varkey
Maya Singh, Shrimati
Meena, Shri Mool Chand
Meghe, Shri Datta

Mehta, Shri Lalitbhai
Mishra, Shri Dina Nath
Mishra, Shri Janeshwar
Mishra, Shri Katraj
Misra, Shri Ranganath
Mukherjee, Shri Pranab
Mullana, Shri Faqir Chand
Murthy, Shri K.B. Krishna
Murthy, Shri M. Rajasekara
Naidu, Shri M. Venkaiah
Nandi Yellaiah, Shri
Nandy, Shri Pritish
Naqvi, Shri Mukhtar Abbas
Narayanan, Shri P.G.
Natwar Singh, Shri K.
Nayyar, Shri Kuldip
Nirupam, Shri Sanjay
Pachouri, Shri Suresh
Panda, Shri B.J.
Pandey, Shrimati Chandra Kala
Parmar, Shri Kripal
Parmar, Shri Raju
Patel, Dr. A.K.
Patel, Shri Ahmed
Patel, Shri Keshubhai S.

{19 August, 2003}

RAJYA SABHA

Pillai, Shri Thennala G. Balakrishna

Poojary, Shri Janardhana

Prasad, Shri Abhay Kant

Prasad, Shri Ravi Shankar

Premachandran, Shri N.K.

Punj, Shri Balbir K.

Rai, Shrimati Kum Kum

Raikar, Shrimati Bimba

Rajagopal, Shri O.

Rajasekharan, Shri M. V.

Rajkumar, Dr. Alladi P.

Ramachandraiah, Shri C.

Rao, Dr. Dasari Narayana

Rao, Shri K. Rama Mohana

Rao, Shri Yadlapati Venkat

Ravi, Shri Vayalar

Rebello, Miss Mabel

Reddy, Shri Ravula Chandra Sekar

Reddy, Dr. T. Subbarami

Roy, Shri Abani

Roy, Shri Jibon

Samal, Shri Man Mohan

Sankaralingam, Prof. M.

Sarkar, Shri Matilal

Sarma, Dr. Arun Kumar

Selvan, Shri Thanga Tamil

Sharda, Shrimati Savita
Sharma, Shri Anil
Sharmah, Shri Dwijendra Nath
Shourie, Shri Arun
Shukla, Shri Rajeev
Shunmugasundaram, Shri R.
Sibal, Shri Kapil
Siddiqui, Shri Shahid
Singh, Shri Amar
Singh, Shri Arjun
Singh, Shri Birabhadra
Singh, Shri Isam
Singh, Shri Jaswant
Singh, Shri Raj Nath
Singh 'Lalan', Shri Rajiv Ranjan
Singh, Shri Veer
Singhal, Shri B.P.
Singhvi, Dr. L.M.
Sirigireddy, Shri Rama Muni Reddy
Sivasubramanian, Shri S.
Soni, Shrimati Ambika
Soz, Prof. Saif-ud-Din
Sushree Devi, Shrimati
Thakur, Dr. Prabha
Thirunavukkarasu, Shri C.P.
Tohra, Sardar Gurcharan Singh

[19 August, 2003]

RAJYA SABHA

Trivedi, Shri Dinesh
Varma, Prof. R.B.S.
Vasan, Shri G.K.
Verma, Shri Vikram
Vijayaraghavan, Shri A.
Virumbi, Shri S. Viduthalai
Vora, Shri Motilal
Yadav, Prof. Ram Gopal
Zahidi, Shri Khan Ghufran

Noes : Nil

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting

Clause 2 was added to the Bill.

THE DEPUTY CHAIRMAN : The question is :

Clause 1 the Enacting Formula and the Title stands part of the Bill.

The House divided.

THE DEPUTY CHAIRMAN : Ayes : 167

Noes : Nil

Ayes: 167

Abrar Ahmed, Dr.
Agarwalla, Shri Parmeshwar Kumar
Agniraj, Shri S.
Ahluwalia, Shri S.S.
Ahmed, Shri Sk. Khabir Uddin
Alexander, Dr. P.C.

Anand, Shri R.K
Anil Kumar, Shri
Apte, Shri B.P.
Apte, Shri Devdas
Ashwani Kumar, Shri
Azad, Shri Gandhi
Azad, Shri Ghulam Nabi
Azmi, Shri Abu Asim
Azmi, Maulana Obaidullah Khan
Azmi, Shrimati Shabana
Bairagi, Shri Balkavi
Bajwa, Shri T.S.
Barupal, Shrimati Jamana Devi
Basha, Shri S.M. Laljan
Basu, Shri Nilotpal
Bhandary, Prof. Ram Deo
Bhardwaj, Shri Hansraj
Bhardwaj, Shri Suresh
Bhattacharjee, Shri Kamendu
Bhattacharya, Shri Jayanta
Bhattacharya, Shri Manoj
Bohidar, Ms. Pramila
Bora, Shri Indramoni
Brahma, Shri Urkhao Gwra
Cariappa, Shrimati Prema

[19 August, 2003]

RAJYA SABHA

Chandran, Shri S.S.
Chatterjee, Shri Prasanta
Chauhan, Shri Dara Singh
Darda, Shri Vijay J.
Das, Dr. M. N.
Deora, Shri Murli
Deshmukh, Shri Nana
Dhindsa, Shri Sukh Dev Singh
Dhoot, Shri Rajkumar
Dubey, Shrimati Saroj
Durga, Shrimati N.P.
Faguni Ram, Dr.
Faleiro, Shri Eduardo
Gautam, Shri Sangh Priya
Gavai, Shri R.S.
Gaya Singh, Shri
Gnanadesikan, Shri B.S.
Goenka, Shri R.P.
Gowda, Shri H.K. Javare
Goyal, Shri Vedprakash P.
Gyamtso, Shri Palden Tsering
Indira, Shrimati S.G.
Jaitley, Shri Arun
Jamir, Shri C. Apok
Joshi, Shri Kailash

Jothi, Shri N.
Kamaraj, Shri R.
Kashyap, Shri Ramadhar
Kaur, Shrimati Gurcharan
Kaushik, Shri Rama Shanker
Keishing, Shri Rishang
Khan (Durru), Shri Aimaduddin Ahmad
Khan, Shri K. Rahman
Khan, Shri S.P.M. Syed
Kharshiing, Shri Robert
Kidwai, Dr. A.R.
Kovind, Shri Ram Nath
Krishnamurthy K., Shri Jana
Lath, Shri Surendra
Libra, Shri Sukhdev Singh
Mahajan, Shri Pramod
Maheshwari, Shri P.K.
Maheshwari, Shrimati Sarla
Maitreyan, Dr., V.
Mallya, Dr. Vijay
Manmohan Singh, Dr.
Man Singh, Rao
Maroo, Shri Ajay
Mattathil, Shri M.J. Varkey
Maya Singh, Shrimati
Meena, Shri Moolchand

Meghe, Shri Datta
Mehta, Shri Lalitbhai
Mishra, Shri Dina Nath
Mishra, Shri Janeshwar
Mishra, Shri Kalraj
Misra, Shri Ranganath
Mukherjee, Shri Pranab
Mullana, Shri Faqir Chand
Murthy, Shri K.B. Krishna
Murthy, Shri M. Rajasekara
Naidu, Shri M. Venkaiah
Nandi Yellaiah, Shri
Nandy, Shri Pritish
Naqvi, Shri Mukhtar Abbas
Narayanan, Shri P.G.
Natwar Singh, Shri K.
Nayyar, Shri Kuldip
Nirupam, Shri Sanjay
Pachouri, Shri Suresh
Panda, Shri B.J.
Pandey, Shrimati Chandra Kala
Parmar, Shri Kripal
Parmar, Shri Raju
Patel, Dr. A.K.

Patel, Shri Ahmed
Patel, Shri Keshubhai S.
Pillai, Shri Thennala G. Balakrishna
Poojary, Shri Janardhana
Prasad, Shri Abhay Kant
Prasad, Shri Ravi Shankar
Premachandran, Shri N.K.
Punj, Shri Balbir K.
Rai, Shrimati Kum Kum
Raikar, Shrimati Bimba
Rajagopal, Shri O.
Rajasekharan, Shri M. V.
Rajkumar, Dr. Alladi P.
Ramachandraiah, Shri C.
Rao, Dr. Dasari Narayana
Rao, Shri K. Rama Mohana
Rao, Shri Yadlapati Venkat
Ravi, Shri Vayalar
Rebello, Miss Mabel
Reddy, Shri Ravula Chandra Sekar
Reddy, Dr. T. Subbarami
Roy, Shri Abani
Roy, Shri Jibon
Samal, Shri Man Mohan
Sankaralingam, Prof. M.

[19 August, 2003]

RAJYA SABHA

Sarkar, Shri Matilal
Sarma, Dr. Arun Kumar
Selvan, Shri Thanga Tamil
Sharda, Shrimati Savita
Sharma, Shri Anil
Sharmah, Shri Dwijendra Nath
Shourie, Shri Arun
Shukla, Shri Rajeev
Shunmugasundaram, Shri R.
Sibal, Shri Kapil
Siddiqui, Shri Shahid
Singh, Shri Amar
Singh, Shri Arjun
Singh, Shri Birabhadra
Singh, Shri Isam
Singh, Shri Jaswant
Singh, Shri Raj Nath
Singh, 'Lalan', Shri Rajiv Ranjan
Singh, Shri Veer
Singhal, Shri B.P.
Singhvi, Dr. L.M.
Sirigireddy, Shri Rama Muni Reddy
Sivasubramanian, Shri S.
Soni, Shrimati Ambika
Soz, Prof. Saif-ud-Din
Sushree Devi, Shrimati
Thakur. Dr. Prabha

Thirunavukkarasu, Shri C.P.
 Tohra, Sardar Gurcharan Singh
 Trivedi, Shri Dinesh
 Varma, Prof. R.B.S.
 Vasani, Shri G.K.
 Verma, Shri Vikram
 Vijayaraghavan, Shri A.
 Virumbi, Shri S. Viduthalai
 Vora, Shri Motilal
 Yadav, Prof. Ram Gopal
 Zahidi, Shri Khan Ghufan

Noes: Nil

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

Clause 1, the Enacting Formula and the Title were added to the Bill.

श्री स्वामी चिन्मयानन्द : उपसभापति जी, मैं यह प्रस्ताव करता हूँ कि :

“विधेयक को पारित किया जाए।”

श्री राजीव शुक्ल (उत्तर प्रदेश) : उपसभापति जी, हम वोट तो दे रहे हैं ... (व्यवधान)...

उपसभापति : आप पढ़ लीजिए। वोट दे रहे हैं तो बिल क्यों नहीं पढ़ रहे हैं ? बगैर देखे ही बटन दबा देते हैं। आप पढ़िए। आपके पास कॉपी रखी होगी, नहीं तो मैं भेज देती हूँ।

श्री एस.एस. अहलुवालिया (झारखंड) : राजीव शुक्ल जी का चिंता है कि आर्टिकल में लिखेंगे क्या ? डायरी में लिखेंगे क्या ?

उपसभापति : आई विश, महिलाओं का बिल भी ऐसे ही आ जाए और पास हो जाए। The question is :

“That the Bill be passed.”

The House divided.

THE DEPUTY CHAIRMAN : Ayes : 167
 Noes : Nil

Ayes: 167

Abrar Ahmed, Dr.
Agarwalla, Shri Parmeshwar Kumar
Agniraj, Shri S.
Ahluwalia, Shri S.S.
Ahmed, Shri Sk. Khabir Uddin
Alexander, Dr. P.C.
Anand, Shri R.K
Anil Kumar, Shri
Apte, Shri B.P.
Apte, Shri Devdas
Ashwani Kumar, Shri
Azad, Shri Gandhi
Azad, Shri Ghulam Nabi
Azmi, Shri Abu Asim
Azmi, Maulana Obaidullah Khan
Azmi, Shrimati Shabana
Bairagi, Shri Balkavi
Bajwa, Shri T.S.
Barupal, Shrimati Jamana Devi
Basha, Shri S.M. Laljan
Basu, Shri Nilotpai
Bhandary, Prof. Ram Deo
Bhardwaj, Shri Hansraj
Bhardwaj, Shri Suresh

Bhattacharjee, Shri Kamendu

Bhattacharya, Shri Jayanta

Bhattacharya, Shri Manoj

Bohidar, Ms. Pramila

Bora, Shri Indramoni

Brahma, Shri Urkhao Gwra

Cariappa, Shrimati Prema

Chandran, Shri S.S.

Chatterjee, Shri Prasanta

Chauhan, Shri Dara Singh

Darda, Shri Vijay J.

Das, Dr. M. N.

Deora, Shri Murli

Deshmukh, Shri Nana

Dhindsa, Shri Sukh Dev Singh

Dhoot, Shri Rajkumar

Dubey, Shrimati Saroj

Durga, Shrimati N.P.

Faguni Ram, Dr.

Faleiro, Shri Eduardo

Gautam, Shri Sangh Priya

Gavai, Shri R.S.

Gaya Singh, Shri

Gnanadesikan, Shri B.S.

[19 August, 2003]

RAJYA SABHA

Goenka, Shri R.P.
Gowda, Shri H.K. Javare
Goyal, Shri Vedprakash P.
Gyamtso, Shri Palden Tsering
Indira, Shrimati S.G.
Jaitley, Shri Arun
Jamir, Shri C. Apok
Joshi, Shri Kailash
Jothi, Shri N.
Kamaraj, Shri R.
Kashyap, Shri Ramadhar
Kaur, Shrimati Gurcharan
Kaushik, Shri Rama Shanker
Keishing, Shri Rishang
Khan (Durrui), Shri Aimaduddin Ahmad
Khan, Shri K. Rahman
Khan, Shri S.P.M. Syed
Kharshiing, Shri Robert
Kidwai, Dr. A.R.
Kovind, Shri Ram Nath
Krishnamurthy K., Shri Jana
Lath. Shri Surendra
Libra, Shri Sukhdev Singh
Mahajan, Shri Pramod
Maheshwari, Shri P.K.
Maheshwari, Shrimati Sarla

Maitreyan, Dr. V.
Mallya, Dr. Vijay
Manmohan Singh, Dr.
Man Singh, Rao
Maroo, Shri Ajay
Mattathil, Shri M.J. Varkey
Maya Singh, Shrimati
Meena, Shri Moolchand
Meghe, Shri Datta
Mehta, Shri Lalitbhai
Mishra, Shri Dina Nath
Mishra, Shri Janeshwar
Mishra, Shri Kalraj
Misra, Shri Ranganath
Mukherjee, Shri Pranab
Mullana, Shri Faqir Chand
Murthy, Shri K.B. Krishna
Murthy, Shri M. Rajasekara
Naidu, Shri M. Venkaiah
Nandi Yellaiah, Shri
Nandy, Shri Pritish
Naqvi, Shri Mukhtar Abbas
Narayanan, Shri P.G.
Natwar Singh, Shri K.

[19 August, 2003]

RAJYA SABHA

Nayyar, Shri Kuldip
Nirupam, Shri Sanjay
Pachouri, Shri Suresh
Panda, Shri B.J.
Pandey, Shrimati Chandra Kala
Parmar, Shri Kripal
Parmar, Shri Raju
Patel, Dr. A.K.
Patel, Shri Ahmed
Patel, Shri Keshubhai S.
Pillai, Shri Thennala G. Balakrishna
Poojary, Shri Janardhana
Prasad, Shri Abhay Kant
Prasad, Shri Ravi Shankar
Premachandran, Shri N.K.
Punj, Shri Balbir K.
Rai, Shrimati Kum Kum
Raikar, Shrimati Bimba
Rajagopal, Shri O.
Rajasekharan, Shri M. V.
Rajkumar, Dr. Alladi P.
Ramachandraiah, Shri C.
Rao, Dr. Dasari Narayana
Rao, Shri K. Rama Mohana

Rao, Shri Yadlapati Venkat
Ravi, Shri Vayalar
Rebello, Miss Mabel
Reddy, Shri Ravula Chandra Sekar
Reddy, Dr. T. Subbarami
Roy, Shri Abani
Roy, Shri Jibon
Samal, Shri Man Mohan
Sankaralingam, Prof. M.
Sarkar, Shri Matilal
Sarma, Dr. Arun Kumar
Selvan, Shri Thanga Tamil
Sharda, Shrimati Savita
Sharma, Shri Anil
Sharmah, Shri Dwijendra Nath
Shourie, Shri Arun
Shukla, Shri Rajeev
Shunmugasundaram, Shri R.
Sibal, Shri Kapil
Siddiqui, Shri Shahid
Singh, Shri Amar
Singh, Shri Arjun
Singh, Shri Birabhadra
Singh Shri Isam
Singh, Shri Jaswant
Singh, Shri Raj Nath

Singh, 'Lalan', Shri Rajiv Ranjan
Singh, Shri Veer
Singhal, Shri B.P.
Singhvi, Dr. L.M.
Sirigireddy, Shri Rama Muni Reddy
Sivasubramanian, Shri S.
Soni, Shrimati Ambika
Soz, Prof. Saif-ud-Din
Sushree Devi, Shrimati
Thakur, Dr. Prabha
Thirunavukkarasu, Shri C.P.
Tohra, Sardar Gurcharan Singh
Trivedi, Shri Dinesh
Varma, Prof. R.B.S.
Vasan, Shri G.K.
Verma, Shri Vikram
Vijayaraghavan, Shri A.
Virumbi Shri S. Viduthalai
Vora, Shri Motilal
Yadav, Prof. Ram Gopal
Zahidi, Shri Khan Ghufuran

Noes : Nil

The motion was carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the Members present and voting.

श्री संजय निरूपम (महाराष्ट्र) : उपसभापति महोदया, मैं एक बहुत ही महत्वपूर्ण जानकारी देना चाह रहा था कि विपक्ष के बहिष्कार की वजह से ... (व्यवधान)... हमारी जो एक बहुत ही महत्वपूर्ण परंपरा रही है, उसे भूल गए हैं ... (व्यवधान)... हमारे बहुत सारे नोमिनेटिड मैम्बर्स 26 अगस्त को रिटायर होने जा रहे हैं ... (व्यवधान)...

THE DEPUTY CHAIRMAN : One minute please.

श्री संजय निरूपम : आमतौर पर जब रिटायरमेंट होती है तो एक फेयरवेल स्पीच होती है। उनके रिटायरमेंट से पहले एक फेयरवेल स्पीच का कार्यक्रम होता है लेकिन विपक्ष के बहिष्कार की वजह से हमारा जो एक पारंपरिक कार्यक्रम रहा है, मुझे लगता है कि इस बार वह छूट रहा है।

उपसभापति : नहीं ऐसा नहीं है, छूटेगा नहीं। अभी हाऊस दो दिन और है। हमारे जो नोमिनेटिड मैम्बर्स हैं हम उन्हें बहुत मान-सम्मान भरे दिल से, दुखी दिल से यहां से विदा करें और उम्मीद करेंगे कि वे दुबारा आ जाएं। यह कार्यक्रम हम बहुत अच्छी तरह से करेंगे। Now, we take up the Government resolution. चिन्मयानन्द जी बोलिए, गवर्नमेंट रेजोल्यूशन है।

GOVERNMENT RESOLUTION

Rejection of award given by the board of arbitration in CA Ref. No. 1/1998

गृह मंत्रालय में राज्य मंत्री (श्री स्वामी चिन्मयानन्द) : उपसभापति महोदया, मैं निम्नलिखित संकल्प प्रस्तुत करता हूँ :

“यह कि सदन विवाचकमंडल द्वारा भारत के महारजिस्ट्रार के कार्यालय में कम्प्यूटर के पद के लिए संयुक्त परामर्शदात्री तंत्र तथा अनिवार्य विवाचन योजना के पैरा 21 में दी गई शर्तों के अनुसार वेतनमान के बारे में सी ए संदर्भ संख्या 1/1998 में 18 अक्टूबर, 1999 को दिए गए पंचाट को अस्वीकृत करने के सरकार के प्रस्ताव का अनुमोदन करता है क्योंकि इस पंचाट के कार्यान्वयन से, जिसमें 31-12-2002 तक बकाया राशि एरियर के भुगतान में लगभग 17.58 करोड़ रुपये का व्यय तथा प्रति वर्ष लगभग 2.16 करोड़ रुपये का आवर्ती व्यय अन्तर्गत है, राष्ट्रीय अर्थव्यवस्था तथा सामाजिक न्याय पर विपरीत प्रभाव पड़ेगा।”

The question was proposed.

THE DEPUTY CHAIRMAN : The question is :

“That this House approves the proposal of the Government to reject the Award given on 18th October, 1999 by the Board of Arbitration in CA Reference No. 1/1998 in respect of the pay scales for the post of Computer in the Office of Registrar General, India in terms of para 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration, as the implementation of the Award which involves an expenditure of Rs. 17.58 crores approximately in payment of arrears up to 31-12-2002 and recurring expenditure of Rs. 2.16 crores approximately per annum, will adversely affect the national economy and social justice.